

Rajesh Kumar Singh

D.J.J.S

Director (Academics)

Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector 14, Dwarka, New Delhi - 110078

011-26892191-011-28016402 (Fax)

(Email: dja@n.j)

No. DJA Trg. Conf. 10-02 1893 2025 533

28<sup>th</sup> January 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Cental, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shakdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RACC
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Change in the date for Core Competence Conference for Knowledge, Skill & Perspective Development for CJMs/ACJMs/JMFCs (Half of the Total Strength) from 31<sup>st</sup> January, 2025 to 07<sup>th</sup> March, 2025.

Ref.: Letter No. DJA.Trg./Conf. 10-02 1893 2025/6586-6597 dated 23.12.2024.

Respected Madam/Sir,

We have received inputs from the Security Agencies regarding possible traffic restrictions in Dwarka due to the proposed Public Meeting to be addressed by the Hon'ble Prime Minister on 31<sup>st</sup> January, 2025 at the DDA Ground, Sector-14, Dwarka, which is in close vicinity to the Delhi Judicial Academy. In order to avoid inconvenience to the participants and to ensure smooth and effective organization of the conference, it has been decided to reschedule the above mentioned conference. Now the conference shall be organized on 07<sup>th</sup> March, 2025.

The Ld. Judicial Officers nominated for the above mentioned conference may kindly be informed about the change of the date and they be requested to preside over their respective Courts on 31<sup>st</sup> January, 2025. Fresh programme schedule for 07<sup>th</sup> March, 2025 will be shared in the Whatsapp group to be created for the conference.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 07<sup>th</sup> March, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours sincerely,

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2025/

1013-D-1022-D

Dated, 30/1/25

Copy forwarded in continuation to this office endorsement No.JOTP/ RACC/Gaz./ 2025/295-304-D dated 7<sup>th</sup> January, 2025 for information and necessary action to:-

1. Sh. Deepak Kumar-II, Ld. Chief Judicial Magistrate, Rouse Avenue Court Complex, New Delhi.
2. Ms. Neetu Nagar, Ld. Addl. Judicial Magistrate, Rouse Avenue Court Complex, New Delhi.
3. Ms. Neha Mittal, Ld. Addl. Judicial Magistrate, Rouse Avenue Court Complex, New Delhi.
4. Mr. Anil Kumar, In-charge, Admn. Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
6. The Web Site Committee, Tis Hazari Courts, Delhi.



30.01.25

(Arun Bhardwaj)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-

cum-Spl. Judge (PC Act)(CBI)

Rouse Avenue Court Complex

New Delhi